

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 07/131/ND/17

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.02.2018**

NAME OF THE COMPANY: M/s Mera Gao Micro Grid Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 131

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Krishna Kr. Singh, PCS

For the Respondent (s) : Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

Mr. Manish Raj, CP for RD submits that the matter has been referred to the Ministry of Corporate Affairs and some more time is prayed for filing the report of the RD.

To come up on 8th March, 2018 in both the matters.

-S-d-11

(Deepa Krishan)
Member (T)

-S-d-11

(Ina Malhotra)
Member (J)